

important role for the development of the Adivasi dominated area. This national highway is must for the social and economic development and for the exploitation of the minerals in this area. There is no railway facility in these areas.

Therefore, my submission to the Centre Government is that for the development of the Adivasi dominated area the construction of a national highway between Ranchi and Jaipur via Vilaspur should be included in the Eight Five Year Plan and it should be completed soon.

(ii) **Need to take Measures for Electrification in Nizamabad District, Andhra Pradesh to Safeguard the Interests of Farmers under Nizam Sagar Project.**

[English]

SHRI G. GANGA REDDY (Nizamabad): The electrification in Nizamabad district in Andhra Pradesh is very much needed to safeguard the farmers, particularly under Nizam Sagar Project. Due to water supply to Hyderabad from Singur Project for drinking purpose, there is a shortage of water in Nizamsagar. There is need for electrification in Nizamabad District through REC (Rural Electrification Corporation).

The farmers in the area are producing turmeric, sugarcane, paddy, vegetables, and selling these products in a large quantity to Nagpur and Bombay. They are also supplying agricultural seeds to North

India. They are cultivating through bore wells. So, there is a need of electrification in the area. The farmers of Nizamabad district are facing hardships due to failure of Nizamsagar. Now the only source of water for the farmers is to lift water from the bore wells and depend on lift irrigation schemes from Godavari and other sources. Recently the Government of Andhra Pradesh sanctioned 12 lift irrigation schemes to safeguard the ayacut of Nizamsagar and submerged villages and also made proposal for 2 more lift irrigation schemes namely Alisagar and Gutpa balancing tanks of Nizam Sagar in the area. This will supply water for about 40 thousand acres of Nizamasagar ayacut for which we need electricity to run lift irrigation schemes smoothly.

I urge upon the Government to take measures for electrification in Nizambad district, Andhra Pradesh to safeguard the interests of farmers under Nizam Sagar Project through REC from OEC Funds.

(iii) **Need to Formulate a Uniform Policy for the Welfare of Tribals in the Country**

SHRI K. PRADHANI (Nowrangpur): The exploitation of tribals is going on despite Constitutional provisions and several central legislations to safeguard their interest. The tribal population in the country is about 70 million, which is the largest in the world. They are the original inhabitants of India, that is the indigenous people.

More than 40 per cent of the 20 million tribals area is affected due to various projects. Its is regrettable that these tribals are not given suitable compensation or employment. Besides, they are also not properly rehabilitated. Unless a uniform policy is introduced for the Scheduled Tribes, they will continue to suffer.